

जीकाश (जीकाश)
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10.2.26

Declaration of Assets and Liabilities

Year 2025-2026

I, VIKASH KUMAR, son/daughter/wife of ABHIMANYU SINGH
aged 39 years, belonging to BIHAR LEGISLATIVE ASS.
service and presently working as OFFICE ATTENDANT
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant 1-1 Name	Dependant- 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	40,000=₹	TANU PRIYA WIFE	AROH SINGH DAUGHTER	ABHIMANYU SINGH FATHER	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000=₹	20,000=₹ BOJ RPS BRANCH PATNA	NIL	35,000=₹ SBI RAMPUR GIRAHAK SEVA KENDRA	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	MOTERCILE CAR - BRO 1 DZ 6076	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD - 20 GRAM SILVER - 100 GR	GOLD - 30 GRAMS SILVER - 100 GRAM	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	0-5 KATTHA AIIMS PATNA	10 KATTHA MAUSHAVRI PATNA	NIL	30 KATTHA RAMPUR VAISHALI	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	2 KATTHA RAMPUR VAISHALI	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	BIHAR VIDHAN MANDAL SRI	
	(ii) Loans from financial institutions	PERSONAL LOAN-	2,50,000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CIKPK5067M	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Vikash Kumar

Name of Employee: ... VIKASH KUMAR ...

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASS.

Place: PATNA

Date: 10-02-2025